

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

OA No. 2163/2014

this the 15th day of October, 2019

**Hon'ble Mr. S.N. Terdal, Member (J)
Hon'ble Mr. A.K. Bishnoi, Member (A)**

Suresh Baraik
Son of Mahadeo Baraik
Resident of Qtr. No. AN-201, Sector-III
H.E.C., Ranchi – 4
Working as Sweeper on Daily Wages Basis
Central Administrative Tribunal, Circuit Bench, Ranchi

...Applicant

(None)

Versus

1. The Union of India Through the Secretary
Department of Personnel & Training (DOPT)
Government of India, New Delhi.
2. The Hon'ble Chairman
Central Administrative Tribunal
Principal Bench, 61-35, Copernicus Marg, New Delhi – 110001.
3. The Principal Registrar
Central Administrative Tribunal
Principal Bench, 61-35, Copernicus Marg, New Delhi – 110001.
4. The Registrar
Central Administrative Tribunal
88A, Sri Krishna Nagar, Patna – 800001.
5. The Deputy Registrar
Central Administrative Tribunal
Circuit Bench, H.E.C. Training Institute, Dhurwa, Ranchi.

..Respondents

(By Advocates : Mr. Rajinder Nischal and Mr. Amit Anand)

ORDER (ORAL)

Mr. S.N. Terdal :

None for the applicant. The applicant has not appeared on 23.07.2019, 13.08.2019, 17.09.2019 and 24.09.2019. It seems that applicant is no more interested in pursuing this OA. Hence, OA is dismissed for non prosecution.

**(A.K. Bishnoi)
Member (A)**

/anjali/

**(S.N. Terdal)
Member (J)**